

List of cases where Case Management Hearing was held during the month of February-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1713/20	BRAHAM PRAKASH VS. INDER KUMAR	YASH MITTAL AND MANISH AGGARWAL	12.11.2020	02.02.2023
			CS COMM-1942/20	NARINDER KUMAR GUPTA VS BANK OF BARODA	KANISH AHUJA AND MANOJ KUMAR	24.12.2020	02.02.2023
			CS COMM-2405/22	SUNIL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	29.10.2022	03.02.2023
			CS COMM-165/22	HAIKO LOGISTICS INDIA PVT. LTD. VS. PRADEEP KUMAR KHANDELWAL	MANDEEP SINGH AND N.K. BANSAL	14.01.2022	03.02.2023
			COUNTER CLAIM-46/22	POLYVALENT DIGITAL SERVICES VS. BRAVOO MEDIA LLP	MADHUR VERMA AND RASHI BANSAL	03.09.2022	03.02.2023
			CS COMM-108/21	BRAVOO MEDIA LLP VS. POLYVALENT DIGITAL SERVICES	MADHUR VERMA AND RASHI BANSAL	03.09.2022	03.02.2023
			CS COMM-175/20	PRAGATI POWER WELFARE ASSOCIATION VS. MRS. RUNGTA IRRIGATION	ANKUR KAUSHIK AND S.K. JHA	27.01.2020	06.02.2023
			CS COMM-1468/22	NETRA KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	03.06.2022	25.03.2023

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			COUNTER CLAIM-32/22	ESSKAY GUEST HOUSE VS. MARS ENTERPRISES	MANOJ SHARMA AND J.K. JAIN	16.07.2022	14.02.2023
			CS COMM-1018/21	TIMES INTERNET LTD. VS. VOKIN BIOTECH LTD.	VIVEK MUNSHI AND VARUN SIKKA	22.03.2021	15.02.2023
			CS COMM-1053/21	MARION BIOTECH VS. BRAUN LABORATORIES	NITIN GARG AND PRASHANT KHERA	23.03.2021	15.02.2023
			CS COMM-1769/22	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	14.07.2022	16.02.2023
			CS COMM-2519/21	RAJENDER KUMAR GUPTA VS. SOUTH DELHI MUNICIPAL CORPORATION	RAJENDER KUMAR GUPTA VS. SOUTH DELHI MUNICIPAL CORPORATION	27.07.2021	16.02.2023
			CS COMM-1886/20	PARAS RICE PRODUCTS VS. ANAND HR. MANAGEMENT LTD.	SURBHI NAUTIYAL AND ABHINANDAN JAIN	22.12.2020	16.02.2023
			CS COMM-2653/22	PARVEEN KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SWENKTA TRIPATHI AND SANJEET MALIK	09.12.2022	20.02.2023
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	SWENKTA TRIPATHI AND SANJEET MALIK	29.04.2022	20.02.2023

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		CS COMM-2054/22	UMESH TYAGI VS. MUNICIPAL CORPORATION OF DELHI	RAHUL SHOKEEN AND SANJEET MALIK	27.08.2022	20.02.2023	
		CS COMM-1729/20	PUNJAB NATIONAL BANK VS. SUNIL KUMAR MISHRA	PAWAN KUMAR GUPTA AND S.K. JAISWAL	21.11.2020	22.02.2023	
		CS COMM-4367/21	SUMIT GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION	VIDYA SAGAR AND VASU SINGH	27.10.2021	23.02.2023	
		CS COMM-1525/22	RAVINDER KUMAR WADHWA VS. MUNICIPAL CORPORATION OF DELHI	SWENKTA TRIPATHI AND SANJEET MALIK	07.06.2022	24.02.2023	
		CS COMM-4882/21	RAKESH CHITANGIA VS. PRIME GOLD SAIL JVC LTD.	ANIL KUMAR SINGH AND MONIS FARIDI	22.11.2021	25.02.2023	
		CS COMM-4111/21	ADIDAS A.G. VS. PANKAJ GUPTA	SIMRAN ARORA AND DEEPANSHU KUKRETI	12.10.2021	28.02.2023	
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 1340/2022	M/S BISHAN CHAND V/S M/S BHAGIRATH MUTHA & CO.	SH. AAYUSH SKHETRAPAL	27.05.2022	07.02.2023

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			CS(COMM) 225/2022	RAJESH KUMAR V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	20.01.2022	11.02.2023
			CS(COMM) 253/2022	RAJESH KUMAR V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	21.01.2022	11.02.2023
			CS(COMM) 671/2020	MAHESH TRADING COMPANY V/S M/S SWAMINATHAN INTERNATIONAL PVT. LTD.	SH. RISHKANT MISHRA	19.02.2020	11.02.2023
			CS(COMM) 1483/2022	RAJ KUMAR KAPOOR V/S AJAY KUMAR AND COMPANY	SH. SUNIL SAHA	06.06.2022	17.02.2023
			CS(COMM) 1144/2021	RAVI KANT V/S M/S S.K. SYSTEM	SH. VASDEV LALWANI	16.10.2021	20.02.2023
			CS(COMM) 3609/2021	ICICI BANK LTD. V/S KAMAL KUMAR GOLA	SH. NEERAJ KUMAR	24.09.2021	24.02.2023
			CS(COMM) 2670/2019	RAJAT MALHOTRA V/S NORTH DELHI MUNICIPAL CORPORATION	MS. SHWENKA TRIPATHI	18.11.2019	27.02.2023
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-406/2020	M/S SURYA ROSHNI LTD VS. GOPAL KUMAR GUPTA PROP. OF M/S PINTOO TRADING CO	VINEET JAIN	10.02.2022	01.02.2023

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			CS (COMM)-861/2022	RAJESH KUMAR SHARMA VS SRI RAM GENERAL INSURANCE CO. LTD	NARENDER CHAUHAN	10.03.2022	14.02.2023
			CS (COMM)-1493/2022	ICICI BANK LTD VS. MANISH KUMAR	C. PARKASH	06.06.2022	14.02.2023
			CS(COMM)-155/2022	MUKESH KUMAR YADAV VS. M/S ALTESTIFIED PVT. LTD	AMIT KUMAR TRIPATHI	10.02.2022	15.02.2023
			CS(COMM)-1031/2022	MAYANK SINGHAL VS. KAMAL KISHORE JAIN	R.S. SHARNA	06.04.2022	17.02.2023
			CS (COMM)-2152/2021	NAGPAL FABRICS PVT. LTD. VS M/S KAHAN CHAND SURENDRA PAL AND App	SH. RAJIV MEHRA	05.07.2021	22.02.2023
			CS (COMM)-2843/2021	M/S RICON PURIFIERS PVT LTD. VS. SHRI GAUTAM JAIN AND Ors.	SH. BHUPINDER MEHTANI	12.08.2021	23.02.2023
			CS (COMM)-1444/2022	M/S SHAKTI TRADING O. VS. M/S ABS BEVRAGES AND Ors.	SH. PANKAJ KUMAR VERMA	03.06.2022	23.02.2023
			CS 2070/2018	DJ MOHAN CLOTHING COMPANY PVT LTD. Vs. SAPAN AHLAWAT AND ORS	DEEPAK CHAUHAN	03.07.2018	23.02.2023

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			CS DJ-313/2020	RAJESH GUPTA VS THE COMMISSIONER NDMC	SH. SANJAY RATHI	01.07.2020	28.02.2023
			CS (COMM) 1833/2019	VIKAS GUPTA VS. SAHNI COSMETICS	SACHIN GUPTA	06.06.2019	28.02.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM)1667/2022	BANKEY BIHARI GOYAL VS SANJAY GOYAL	PANKAJ SHARMA	07.07.2022	24.03.2023
			CS(COMM) 2587/2019	ICICI BANK LTD. VS ABHIMANYU SHARMA	BARKHA SHARMA	30.10.2023	29.03.2023
			CS(COMM) 1848/2022	UMESH JAIN VS MUNICIPAL CORP. OF DELHI	ASHUTOSH KUMAR	22.07.2022	24.04.2023
			CS(COMM)2305/2022	PANKAJ ARORA VS MUNICIPAL CORP. OF DELHI	VIDYA SAGAR	10.10.2022	03.04.2023
			CS(COMM) 1399/2022	SURAJ PRAKASH VS MCD	SWENKA STRIPATHI	01.06.2022	03.04.2023

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7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	458/2021	SUMIT GUPTA VS NDMC	SATENDER SINGH	10-01-2021	27-02-2023
8	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	CS (COMM)/685/2021	M/S UESHANT(P), AUTOTECH I P LTD Vs M/S RKT TRADING COMPANY AND ORS		22-12-2021	01-02-2023
			CS (COMM)/525/2022	M/S KLMOHD. FOODWORKS Vs M/SP, MAGICBOWEL HOSPITALITY PVT LTD	AZHARUDDIN(P)	01-07-2022	07-02-2023
			CS (COMM)/435/2022	SHRI PRAFUL DOSHI Vs M/S PME INFRATECH PRIVATE LIMITED		01-06-2022	07-02-2023
			CS (COMM)/297/2022	JITENDER KUMAR AGARWAL PROPRIETOR OF VINAYAK ELECTRICALS Vs MS RAKHI	Deepak Dhyani(P),	23-04-2022	08-02-2023
			CS (COMM)/553/2022	M/S SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD Vs MR	Prithvi Raj Sikka(P),	13-07-2022	08-02-2023
			CS (COMM)/386/2021	ASKAYS SOLUTION Vs KAP LAMIPACK AND ORS	VIVEK SHARMA(P),	09-09-2021	14-02-2023
			CS (COMM)/642/2022	M/S SHREEGANESH POLYMERS THROUGH ITS PROP SHRI SUNIL GARG Vs M/S BAC	JAI	03-08-2022	16-02-2023

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			CS (COMM)/586/2022	BANK OF MAHARASHTRA Vs BALJEET KAUR DUA PROP OF M/S PINKY CREATION	SWEETY SOOD(P),	22-07-2022	16-02-2023
			CS (COMM)/639/2022	M/S GARG PLASTIC INDUSTRIES (THROUGH ITS PROP KISHAN LAL GUPTA) Vs M/S BAC POLY	JANMA JAI TYAGI(P),	02-08-2022	16-02-2023
			CS (COMM)/218/2020	M/S ACTION INTERNATIONAL P LTD Vs M/S INDIAN BOOT HOUSE AND ANR	ABHISHEK HARJIKA(P),	05-09-2020	16-02-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 786/2022	NUEVE ENTERPRISES P LTD VS USHA ARORA	SHYAM SUNDER GUPTA VS ANIL KUMAR AHUJA	GAURAV GUPTA	06.02.2023
			CS COMM 450/2021	STONEX INDIA P LTD VS SHUBHASH EVENTS	HEALTH CARE AT HOME INDIA VS. BALA PRITAM MEDIVAC	SUDHIR MISHRA	07.02.2023
			CS COMM 536/2021	NIKUNJ WOODS P LTD VS M RMKT. PANELS	ASHA ADVERTISING VS. MICROTECH INTERNATIONAL PVT. LTD.	VINAY KUMAR	07.02.2023
			CS COMM 608/2021	COM TRANS LOGISTIC LTD VS HLADA ENGINEERS	M/S RAJ SAHIB TRADING CO. VS. M/S ARROW INFROMATION	VINEET BAHL	08.02.2023
			CS COMM 539/2021	SHAILESH PODDAR VS RAJESH	M/S PSAR.L. POLYMERS VS. SANJAY JAIN	R.L. BHAGAT	10.02.2023

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		CS COMM/122/2021	METALORE OVERSEAS LTD VS MAHALAXMI ENTERPRISES	BHARTIYA PLOHA UDYOG VS. PRAKASHINI STEEL	RAHUL MADHWA NI	13.02.2023	
		CS COMM/513/2021	DINESH KHANNA VS RAMESH CONSTRUCTION	M/S SALORA INTERNATIONAL VS. M/S KUNAL TRADERS	AJAY MALVIYA	14.02.2023	
		CS COMM/672/2021	SITA RAM & CO P LTD VS KRISHNA TIMBER STORE	SANJEEV DANODA VS. M/S AKSHARA HOSPITALITY LLP	RAJINDER MATHUR	15.02.2023	
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/129/2021	TIRUPATI INDUSTRIES Vs MOHD ASHRAF QURESHI	SH. ARUN	24.03.2021	02.02.2023
		CS (COMM.)/734/2019	PUNJAB NATIONAL BANK Vs SANTOSH CHAUDHARY ETC.	BIJAYA MOHAN GOSWAMI	18.12.2019	02.02.2023	
		CS (COMM.)/683/2021	CHAUDHARY ENTERPRISES INC THROUGH PROPRIETOR PUSHPA Vs PROVENANCE TRADING INDIA PVT LTD AND ORS	PANKAJ SHARMA	24.12.2021	08.02.2023	
		CS (COMM.)/90/2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT LTD Vs NAVNEET MAHESHWARI	JITENDRA RAJPUT	06.01.2022	08.02.2023	

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			CS (COMM.)/727/2019	M/S B K GARG ISPAT(P) LTD Vs VIPIN GUPTA	S C SINGHAL	17.12.2019	13.02.2023
			CS (COMM.)/19/2020	SURYA CARGO FORWARDERS PVT LTD Vs M/S YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT PVT LTD AND	VIVEK SHARMA	13.01.2020	15.02.2023
			CS (COMM.)/471/2021	SKYWAYS AIR SERVICES PVT. LTD. Vs LOGISTICS LINKAGE INDIA PVT. LTD.	ABHISHEK KUMAR	08.11.2021	15.02.2023
			CS (COMM.)/748/2022	KGL NETWORK PVT. LTD. Vs SEQUEL ALLOYS AND WIRES PRIVATE LTD.	AMIT KUMAR MAIHAN	31.08.2022	16.02.2023
			CS (COMM.)/787/2022	SWAR SANGAM MARKETING PRIVATE LIMITED Vs DEUTSCHE BANK AG	SH. SAHIL SHARMA	16.09.2022	24.02.2023
			CS (COMM.)/266/2020	M/S A RRAI AND RAI CONSTRUCTION Vs M/S TDI INFRASTRUCTURE LTD	RRAI AND RAI	13.02.2020	24.02.2023

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11	NEW DELHI	CS (COMM.)424/2022	ASAHI INDIA GLASS LTD. VS. ALUMILITE ARCHITECTURALS LTD.	MR. PAJUDANI	11.05.2022	14.02.2023
12	NEW DELHI	CS (COMM.)/493/2020	DELHI MARKETING Vs. ZYDUS WELLNESS LTD.	SH. MAHESH KUMAR MIGLANI	22-10-2020	16-02-2023
		CS/7/2019	SAURABH PRAKASH Vs. DELTA MECHCONS INDIA LTD.	SH. KUNAL GOSAIN	03-01-2019	15-02-2023
13	SOUTH	CS (COMM)662/22	M/S K.S. AGENCIES Vs. VPS HEALTHCARE PVT. LTD.	Sh. Anubhav Tyagi	25.11.2022	15.04.2023
		CS (COMM)599/22	AJIT SINGH Vs. AM WEBSHOP INDIA PVT LTD	Sh. Rajat Sharma	19.10.2022	23.03.2023
		CS (COMM)118/22	PUNJAB NATIONAL BANK Vs. AJAY LAL	Sh. Nitin	09.02.2022	01.04.2023
		CS (COMM)568/22	M/S HIMALAYAN ALES PRIVATE LIMITED Vs. M/S ADAABHOTELS LTD.	Sh. Pawan Kumar	30.09.2022	05.04.2023
14	SOUTH	CS(COMM.)370/19	M/S. SURBHI BODY PRODUCTS PVT. LTD. VS M/S. A.S. ENTERPRISES AND ANR.	NADEEM ABBASI	21.11.2019	07.02.2023

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15	SH. SANJEEV AGGARWAL	South	CS (COMM)598/22	BORDER FREE CUISINES LLP Vs. AZIMUTH BUSINESS ON WHEELS PRIVATE LIMITED	Sh. Abhishek	18.10.2022	16.03.2023
			CS (COMM)148/19	RAJ KUMAR DHINGRA Vs. ROYALTY HOTELS PVT. LTD. AND ORS.	Ms. Asiya Khan	24.04.2019	22.03.2023
			CS (COMM)36/20	M/S. MIM TRADING AND CONSTRUCTION COMPANY Vs. MUKEEM KHAN	Sh. Apoorv Sisdoia,	23.01.2020	03.03.2023
			CS (COMM)272/20	M/S HAMILTON MEDICAL AG THROUGH SPECIAL POWER OF ATTORNEY HOLDER MR. AMIT BHALLA Vs. M/S VAISHNO ENTERPRISES THROUGH ITS MANAGING PARTNER	Ms. K. Pallavi	29.09.2020	21.03.2023
			CS (COMM)23/23	NEENA SINGH Vs. BRIGADIER NAVDEEP BRAR	Sh. Surender Chauhan	10.01.2023	01.05.2023
			CS DJ42/21	MULTI EMBROIDERY AND SEQUENCE Vs. GLASSWING AND ANR.	Sh. Syed Tousif	15.01.2021	18.04.2023

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16	SH. MUKESH KUMAR GUPTA	South	NIL				
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL				
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	CS/COMM/628/21	UNION BANK OF INDIA VS. SANJAY KUMAR GUPTA	MS. INDU KAUL	17-12-2021	07-02-2023
			CS/COMM/1201/22	SBI VS. VIJAY	SH. DHARMENDER SINGH	15-12-2022	09-02-2023
			CS/COMM/402/21	CICO TECHNOLOGIES LIMITED VS. M/S RITHWIK PROJECTS PVT LTD	SH. ABHINAY	20-09-2021	21-02-2023
			CS/COMM/642/21	M/S PASHUPATI MANUFACTURERS LTD VS. LALIT KANWER	SH. KANUL SINHA	23-12-2021	25-02-2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/101/2022	M/S GAYA PRINTERS AND ORS Vs M/S SILVERLINE GRAPHICS (P) LTD	A DV(P),	12-01-2022	15-03-2023

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		CS (COMM)/251/2021	SHASHWANI CHOPRA S/O BALRAJ CHOPRA Vs POSH PERSONAL CARE THROUGH ITS PARTNERS	Ankit Dang(P),	09-07-2021	15-03-2023
		CS (COMM)/253/2021	BISWAJIT DAS Vs RAILTEL CORPORATION OF INDIA LTD	A DV(P),	13-07-2021	21-04-2023
		CS (COMM)/279/2022	UCO BANK Vs MRS SUDESH	Binay kumar Mishra(P),	14-03-2022	09-03-2023
		CS (COMM)/284/2019	M/S TEAM WORK EDUCATION FOUNDATION Vs JAPJEET SINGH	ABHISHEK HARJIKA(P),	15-05-2019	06-04-2023
		CS (COMM)/336/2020	PRAKASH BHUSAL DIRECTOR Vs SANTOSH GAUR PROPRIETOR	PUSHKAR ARYAL(P),	18-11-2020	17-03-2023
		CS (COMM)/417/2021	SABHYATA COTTON PVT LTD Vs PUNEET BUDHIRAJA	Aman Ahmad(P),	22-09-2021	16-03-2023
		CS (COMM)/449/2019	M/S RG BIO COSMETICS PVT LTD Vs M/S SAI WORLD	HARSH VARDHAN(P),	30-07-2019	15-04-2023

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		CS (COMM)/456/2019	DHIRAJ GROVER Vs IMPERIA STRUCTURES LTD	RAHUL SOOD(P),	02-11-2019	10-04-2023
		CS (COMM)/505/2019	INNOVENT PANEL WORKS PVT LTD Vs M/S AIRTEC ELECTROVISION PVT LTD	KUMAR NIKHIL(P),	16-10-2019	12-04-2023
		CS (COMM)/543/2019	M/S SILVERLINE GRAPHICS PVT LTD Vs M/S GAY PRINTERS	RAJENDRA YADAV(P),	23-12-2019	15-03-2023
		CS (COMM)/64/2022	INTEX TECHNOLOGIES INDIA LIMITED Vs HCL INFOTECH LIMITED	PRANAV KRISHNA(P),	18-12-2021	20-04-2023
		CS (COMM)/70/2019	ROOMS WORLDWIDE PVT LTD Vs YN CHAUDHARY	PRITI VERMA(P),	02-04-2019	20-03-2023
		CS DJ/161/2021	M/S BKIS IMPEX THRU PROP MANISH GUPTA Vs M/S MSD FABRICS THRU PROP SMT RENU GUPTA	SUNEET NAGPAL(P),	15-02-2021	21-03-2023
		CS DJ/592/2019	BRAND PROTECTORS INDIA PVT LTD Vs KENT RO SYSTEMS LTD	SARESH SINGH(P),	16-07-2019	13-03-2023

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			CS DJ/91/2021	SK CHANDANI Vs SH ALOK KUMAR	GIAN SANJAY KUMAR(P),	29-01-2021	10-04-2023	
			CS DJ/93/2021	BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEMS PRIVATE LIMITED	VIVEK GUPTA(P),	30-01-2021	11-04-2023	
			TM/75/2018	MH ONE TV NETWORK PRIVATE LIMITED Vs M/S CREATIVE CHANNEL ADVTG AND	ADV(P),	25-04-2018	18-01-2023	
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL					
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG(P),	14-01-2020	03-04-2023	
			CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG(P),	14-01-2020	03-04-2023	
			CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP HINDUSTAN BUSINESS	AMIT KUMAR SINGH(P),	25-01-2022	13-04-2023	
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAL TRANSPORT SYSTEMS PVT LTD	RAJESAH GUPTA(P),	28-01-2020	06-04-2023	

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			CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH(P),	01-02-2020	09-05-2023
			CS (COMM)/84/2020	M/S SB MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	VIKAS SETHI(P),	04-02-2020	07-03-2023
			CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT OPAC LIMITED	ADITYA JAIN(P),	17-02-2021	07-03-2023
			CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING , AND MARKETING CO Vs M/S GARUDA ADVERTISING PVT LTD	NARENDER VASHISHTA(P)	05-03-2020	08-05-2023
22	MS NIRJA BHATIA	SOUTH-EAST	NIL				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS (COMM)/531/22	M/S RAJDHANI FLOUR MILLS V/S NAYIM	SH. SANJAY KUMAR	25.05.2022	02.02.2023
			CS (COMM)/531/22	UFLEX LTD. V/S ORGANO VEDICS AND VIMAL	SH. SUNIL KUMAR	28.05.2022	03.02.2023

Sr. No.	Court Name	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS (COMM)/461/22	PRAVEEN MITTAL V/S NBCC INDIA LTD.	SH. AVINASH KUMAR TRIVEDI	06.05.2022	09.02.2023
			CS (COMM)/330/22	PARAMOUNT SURGIMED LTD. V/S BHAVYAM PHARMACY LTD.	SH. BHUVNESH SEHGAL	04.04.2022	28.02.2023
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO.145/2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	SURENDER SINGH VS. SURJEET SINGH	19-05-2023	06-02-2023
			CS COMM.NO.70/2021	SANJEEV KUMAR GUPTA VS. M/S J.R. BUILDWAYS	KANCHAN VS. SANJAY KUMAR	24-03-2023	28-02-2023
			CS COMM.NO.222/2021	CANARA BANK (ERSTWHILE SYNDICATE BANK) VS. YOGESH KUMAR SHARMA	PRANAY SHARMA VS. ASHISH RAIZADA	23-11-2021	28-02-2023
			CS COMM.NO.145/2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	SURENDER SINGH VS. SURJEET SINGH	19-05-2023	06-02-2023
			CS COMM.NO.70/2021	SANJEEV KUMAR GUPTA VS. M/S J.R. BUILDWAYS	KANCHAN VS. SANJAY KUMAR	24-03-2023	28-02-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM.NO.222/2021	CANARA BANK (ERSTWHILE SYNDICATE BANK) VS. YOGESH KUMAR SHARMA	PRANAY SHARMA VS. ASHISH RAIZADA	23-11-2021	28-02-2023
			CS COMM.NO.145/2022	PUNJAB NATIONAL BANK VS. M/S ANSARI ENTERPRISES	SURENDER SINGH VS. SURJEET SINGH	19-05-2023	06-02-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/117/22	DEEPAK JAIN VS SKY BOOK CENTRE	SH. MANISH KUMAR	22-04-2022	02.02.2023
			CS COMM/143/21	BANK OF INDIA CHETNA JINDAL	SH. DEVENDRA KUMAR	13-09-2021	06.02.2023
			CS COMM/407/19	KAMLA KANT VS VIVEK GUPTA	SH. P.C ARYA	11-07-2019	20.02.2023
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	NIL				
27	SH. BRIJESH KUMAR GARG	Shahdara	CS COMM.561/2022	VARUN AGGARWAL VS YOGESH DHAWAN	AKANSHI JAIN	06.10.2022	07.02.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS COMM. 219/2022	RAJESH KUMAR VS AJAY KUMAR @AJAY SINGH	DINESH KUMAR MALHOTRA	25.03.2022	08.02.2023
			CS COMM. 220/2022	APPOLO PIPES LIMITED VS SATISH MITTAL AND ANR	TUSHAR JOHN	25.03.2022	14.02.2023
			CS COMM. 26/2020	M/S JAI BHOLE GARMENTS VS M/S JEYAM TEXTILES AND READYMADE	VISHESH VERMA	14.02.2020	15.02.2023
			CS COMM. 394/2021	RAJ KUMAR SINGH VS JAY SHARMA	DEEPAK KUMAR DINGRA	11.10.2021	21.02.2023
			CS COMM. 107/2020	PRV INDUSTRIES LLP VS DURGA AUTO PRODUCTS	DINESH KUMAR GUPTA	22.01.2020	28.02.2023
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		CS (COM)/271/2019	CARANATION TRADING Vs PRAVEEN KR	SANJIV NIRWANI (P)	22-11-2019	08-02-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS (COM)/284/2022	NARENDER KR VS EDMC	SATYANDER KR SINGH (P)	21/04/2022	08/02/2023	
		CS (COM)/238/2022	SHUBHAM JAIN VS RAJENDER KR	AVDESH KUMAR (P)	02/04/2022	21/02/2023	
		CS (COM)/574/2022	MANISH KR GUPTA VS SUCH CONTROLS	MANOJ KUMAR (P)	17/10/2022	27/02/2023	
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/429/2019	GSI LOGISTICS PVT LTD VS KKK LEATHER MART	HARMESH KUMAR	26.08.2019	02.02.2023
		CS/COMM/49/2020	M/S NAVAK BHARAT ENTERPRISES VS M/S L AND G ENGG	NAVAK JAIN	29.01.2020	03.02.2023	
		CS/COMM/176/2022	SANJAY BANSAL VS RASHID HUSSAIN KURESHI	RAKESH KUMAR	03.01.2022	06.02.2023	
		CS/COMM/229/2022	SHALINI JAIN VS SAROJ PODDAR	MAHAVIR SHARMA	31.03.2022	06.02.2023	
		CS/COMM/157/2021	SARTHAK INTERNATIONAL VS SHREE BALAJI ENTERPRISES	SUMIT GABA	25.02.2021	08.02.2023	

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS/COMM/174/2020	MAA SUMAN ENTERPRISES VS FANCY READY MADE STORE	HARSHIT JAIN	12.10.2020	13.02.2023	
		CS/COMM/711/2022	SURINDER SINGH DHINGRA VS SATISH KUMAR GUPTA	ANUBHAV TYAG	31.01.2022	13.02.2023	
		CS/COMM/563/2021	PARDEEP KUMAR VS PANKAJ KUMAR LOHIA	RAKESH KUMAR	25.10.2021	14.02.2023	
		CS/COMM/331/2021	RK ELECTROCOMPONETS PVT LTD VS MS KIRAN NARANG	KULDEEP BENIWAL	13.07.2021	16.02.2023	
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 21/2018	BANK OF MAHARASHTRA VS MANISH MALKOTI	S.K. ROUT	05.11.2018	02.12.2021
			CS COMM. 220/2019	PUNJAB NATIONAL BANK VS PRATAP SINGH	SUNIL GULIYA, I.P. SINGH	05.12.2019	06.12.2021
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)/130/2021	BANARAS MANUFACTURERS PVT LTD Vs MAX ELECTRONICS	Sh. RAJESH KHAWARE	25/03/2021	03/02/2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/257/2022	CANARA BANK Vs M/S MANOJ TRANSPORT SERVICE	Ms. CHITRA SOBTI	24/05/2022	08/02/2023
			CS (COMM)/412/2022	CANARA BANK vs SHREE BALAJI AUTO ELECTRICAL WORKS	Sh HIMANSHU KAUSHIK	27/08/2022	10-02-2023
			CS (COMM)/169/2021	PUNJAB NATIONAL BANK TH. ITS GM/AR vs REBARI TRADERS (TH. GIRWAR REBARI)AND ANR	Sh HIMANSHU KAUSHIK	11/08/2021	16/02/2023
			CS (COMM)/165/2021	HOSANG PASRICHA FOR JAI BAHWANI EARTHMOVERS Vs GOLDSTONE INFTRATECH TH. PARTNER/DIRECTOR	Ms TANU SINGHAL	11/05/2021	08-02-2023
			CS (COMM)/360/2022	YES GLOBAL CARGO MOVERS Vs M/S ANSHUL INTERNATIONAL	Ms MANJULA KHATRI	15/07/2022	21-02-2023
			CS (COMM)/314/2022	M/S AHMEDABAD ROADLINES PVT LTD VS THE NEW INDIA ASSURANCE CO. LTD	Sh MILIND AWASTHI	07/06/2022	23-02-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/221/2022	STATE BANK OF INDIA VS NIKHIL PRATAP TYAGI	Ms Vaishali	12/05/2022	25-02-2023
			CS (COMM)/337/2022	KOHINOOR RIBBON FACTORY PRIVATE LIMITED VS MS. NAZMA BEE	Sh Arvind Gupta	10/06/2022	27-02-2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (Comm)44/21	Canara Bank Vs Ghansyam	Sanjay Bhatia	08.02.2021	07.02.2023
			CS (Comm)71/22	Mascot Health Services Vs Alpesh Patel	Sh. Naveen Chandra	16.02.2022	13.02.2023
			CS (Comm)11/22	M/s Environ Infracon Vs Vij Contractor	BS Sh. KK Sinha	24.01.2022	13.02.2023
			CS (Comm)134/22	M/s Fuji Film India Vs Abhay Pratap	Sh. Shrestha Kumar	24.01.2022	21.02.2023